

V

ITEM NO.801

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 318/2013

RANJEET PANDEY & ANR

Appellant(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

WITH

C.A. No. 446/2013

(Office Report)

C.A. No. 299/2013

(Office Report)

C.A. No. 445/2013

(Office Report)

C.A. No. 442/2013

(Office Report)

C.A. No. 443/2013

(Office Report)

C.A. No. 316/2013

(Office Report)

SLP(C) No. 4399/2014

(Office Report)

C.A. No. 3280/2011

(Office Report)

Date : 02/05/2017 This appeal was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE DIPAK MISRA

HON&#39;BLE MR. JUSTICE A.M. KHANWILKAR

HON&#39;BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s) Mr. Purushotam Sharma Tirpathi, Adv.

Mr. Mukesh Kumar Singh, Adv.

Mr. Rajeev Kumar Gupta, Adv.

Mr. Balraj Dewan, AOR

For Respondent(s) Ms. Shalu Sharma, AOR

UPON hearing the counsel the Court made the following

O R D E R

On being mentioned, the matter is taken on Board.

List the matter on 5.5.2017.

(Gulshan Kumar Arora) (H.S. Parasher)

Court Master Court Master